GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO- 2866
TO BE ANSWERED ON- 22/12/2021

ALLOCATION OF FUNDS TO TRIBAL SUB-PLANS

2866. SHRI MALLIKARJUN KHARGE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of the proposals received by Government under the Tribal Sub-Plan Area during the last two years, State-wise;

(b) the steps taken/proposed to be taken by Government in this regard;

(c) whether Government plans to allocate funds to the sub-Plans in proportion to the population of tribals;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

ANSWER

MINISTER OF TRIBAL AFFAIRS
(SHRI ARJUN MUNDA)

(a) & (b): Tribal Sub-Plan (TSP) is a budgetary component of the State Governments wherein funds are allocated by the State Government in proportion of the population of the STs in the States. The amount of fund allocated as State TSP by the States during last two years is at **Annexure 1**.

For the schemes of Ministry of Tribal Affairs (MoTA), receipt of proposals from States with notified Scheduled Tribes (STs) is a continuous process. Consideration of such projects for approval followed by release of funds to the States are made keeping in view the fund availability in the respective scheme(s), schematic norms, submission of utilization certificate (UC) & physical progress report (PPR) by the States and other relevant financial instructions in vogue. As per extant Guidelines, funds are provided to the States by Ministry of Tribal Affairs under the Scheme 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)' and 'Grants under Article 275(1) of the Constitution' for development of tribals in Tribal Sub-Plan Areas. Based on the proposals received from the State Governments, the details of fund released to the States under the Scheme 'SCA to TSS' and 'Grant under Article 275(1) of the Constitution' during last two years i.e. 2019-20 and 2020-21 is at **Annexure 2**.

(c) to (e): As per extant Guidelines, funds under TSP has to be earmarked / allocated by the States out of their total Plan Outlays, not less than the population proportion of STs in State as per 2011 Census and in tune with the Problem share of the ST population.

Annexure 1

Annexure 1 referred in reply to part (a) & (b) of Rajya Sabha Unstarred Question No. 2866 for 22.12.2021 regarding "Allocation of funds to Tribal Sub-Plans"

Details of the fund allocated and utilized by the States under State Tribal Sub-Plan (TSP)

S.No.	States/UTs	% ST Pop (2011)	FY 2019-20				
			Total State Outlay	TSP Aln.	% TSP Aln.	TSP Exp.	% Exp
1	Andhra Pradesh	5.3	92696.81	4988.53	5.38	3281.46	65.78
2	Andaman & Nicobar	7.5	5029.16	130.03	2.59	127.65	98.17
3	Assam	12.4	25186.00	2056.32	8.16	1965.05	95.56
4	Bihar	1.3	102977.40	1194.28	1.16	1126.97	94.36
5	Chhattisgarh	30.6	76546.17	22012.66	28.76	16422.09	74.60
6	Dadra & Nagar Haveli and Daman & Diu	33.0	NR	12.41	NA	12.41	100.00
7	Goa	10.2	19548.69	454.28	2.32	227.86	50.16
8	Gujarat	14.8	106308.00	14567.00	13.70	12809.00	87.93
9	Himachal Pradesh	5.7	7100.00	639.00	9.00	639.00	100.00
10	Jharkhand	26.2	49142.62	20886.15	42.50	16312.27	78.10
11	Karnataka	7.0	234153.00	7879.11	3.36	7227.59	91.73
12	Kerala	1.5	30610.00	866.26	2.83	504.36	58.22
13	Madhya Pradesh	21.1	139774.64	33466.66	23.94	26980.30	80.62
14	Maharashtra	9.4	99000.00	8531.00	8.62	6833.55	80.10
15	Odisha	22.8	46380.13	7374.29	15.90	6022.73	81.67
16	Rajasthan	13.5	111080.15	14981.24	13.49	13819.01	92.24
17	Sikkim	33.8	637.34	2.63	0.41	1.51	57.41
18	Tamil Nadu	1.1	56849.96	1277.84	2.25	1015.84	79.50
19	Telangana	9.3	75263.24	7184.87	9.55	6357.84	88.49
20	Tripura	31.8	6205.25	2772.42	44.68	1794.55	64.73
21	Uttar Pradesh	0.6	526809.21	1027.01	0.19	823.37	80.17
22	Uttarakhand	2.9	51145.29	516.54	1.01	302.93	58.65
23	West Bengal	5.8	89329.48	6287.53	7.04	5303.00	84.34
Total		NA	1951772.54	159108.06	8.15	129910.34	81.65

Aln: Allocation, Exp: Expenditure, NR: Not received, NA: Not applicable

S. No.	States/UTs	% ST Pop (2011)	FY 2020-21#				
			Total State Outlay	TSP Aln.	% TSP Aln.	TSP Exp.	% Exp
1	Andhra Pradesh	5.3	104063.25	6570.16	6.31	4731.91	72.02
2	Andaman & Nicobar	7.5	3904.30	116.01	2.97	114.72	98.89
3	Assam	12.4	37827.00	1614.43	4.27	1086.89	67.32
4	Bihar	1.3	108210.00	1049.18	0.97	868.38	82.77
5	Chhattisgarh	30.6	95438.85	20919.60	21.92	4627.71	22.12
6	Dadra & Nagar Haveli and Daman & Diu	33.0	NR	17.45	NA	0.71	4.05
7	Goa	10.2	10873.18	453.39	4.17	183.06	40.38
8	Gujarat	14.8	110529.00	14106.00	12.76	11120.53	78.84
9	Himachal Pradesh	5.7	7900.00	711.00	9.00	NR	NA
10	Jharkhand	26.2	48924.94	20201.43	41.29	1119.87	5.54
11	Karnataka	7.0	237893.00	7805.50	3.28	4712.78	60.38
12	Kerala	1.5	27610.00	781.36	2.83	733.40	93.86
13	Madhya Pradesh	21.1	99029.67	24261.29	24.50	14993.91	61.80
14	Maharashtra	9.4	108000.00	8853.00	8.20	7415.42	83.76
15	Odisha	22.8	79974.26	14423.83	18.04	10647.59	73.82
16	Rajasthan	13.5	112362.73	15545.68	13.84	13784.39	88.67
17	Sikkim	33.8	818.43	1.00	0.12	0.76	76.00
18	Tamil Nadu	1.1	64255.97	1299.47	2.02	1155.51	88.92
19	Telangana	9.3	104612.62	9771.28	9.34	3583.12	36.67
20	Tripura	31.8	6529.34	2573.98	39.42	777.22	30.20
21	Uttar Pradesh	0.6	544454.24	1195.14	0.22	1163.78	97.38
22	Uttarakhand	2.9	53526.97	498.64	0.93	36.34	7.29
23	West Bengal	5.8	95203.74	8211.59	8.63	4338.17	52.83
Total		NA	2061941.51	160980.40	7.81	87196.17	54.17

Aln: Allocation, Exp: Expenditure, NR: Not received, NA: Not applicable

Provisional figures

Annexure 2

Annexure 2 referred in reply to part (a) & (b) of Rajya Sabha Unstarred Question No. 2866 for 22.12.2021 regarding "Allocation of funds to Tribal Sub-Plans"

Details of fund released and utilization thereof reported by the States under the Scheme 'SCA to TSS' during 2019-20 and 2020-21

(Rs. in lakh)

S.No	States	2019-20	2020-21
		Total Release	Total Release
1	Andhra Pradesh	12470.50	4954.96
2	Arunachal Pradesh	9224.29	7015.50
3	Assam	2710.08	4578.76
4	Bihar	0.00	994.00
5	Chhattisgarh	9415.53	8769.06
6	Goa	0.00	724.26
7	Gujarat	8975.55	10786.40
8	Himachal Pradesh	2394.18	1367.00
9	J & K	4509.00	0.00
10	Jharkhand	6201.49	7049.64
11	Karnataka	7434.00	0.00
12	Kerala	0.00	459.15
13	Madhya Pradesh	13415.25	0.00
14	Maharashtra	11929.09	0.00
15	Manipur	1434.02	0.00
16	Meghalaya	3788.00	328.25
17	Mizoram	3140.00	1236.22
18	Nagaland	2951.12	2846.14
19	Odisha	8691.18	9010.42
20	Rajasthan	11461.41	8662.66
21	Sikkim	0.00	0.00
22	Tamilnadu	450.56	377.47
23	Telangana	5361.29	4191.00
24	Tripura	1362.97	1173.30
25	Uttarakhand	600.00	757.80
26	Uttar Pradesh	779.91	508.83
27	West Bengal	5862.58	3746.00
	Total	**134562.00**	**79536.82**

Details of fund released and utilization thereof reported by the States under 'Grant under Article 275(1) of the Constitution' during 2019-20 and 2020-21

(Rs. in lakh)

S. No.	Name of States	2019-20*	2020-21
		Funds Released	Funds Released
1.	Andhra Pradesh	8942.43	2055.55
2.	Arunachal Pradesh	13202.25	6014.00
3.	Assam	10802.85	4592.37
4.	Bihar	0.00	0.00
5.	Chhattisgarh	22500.77	9976.24
6.	Goa	0.00	0.00
7.	Gujarat	16833.88	5940.04
8.	Himachal Pradesh	5314.70	1161.00
9.	Jammu & Kashmir	5410.00	0.00
10.	Jharkhand	11166.77	10278.00
11.	Karnataka	10435.46	3305.68
12.	Kerala	633.29	0.00
13.	Madhya Pradesh	44938.92	4279.78
14.	Maharashtra	23136.70	4573.16
15.	Manipur	6151.91	0.00
16.	Meghalaya	4799.53	492.71
17.	Mizoram	6598.83	1909.71
18.	Nagaland	6802.11	1717.38
19.	Odisha	15110.66	6304.62
20.	Rajasthan	15586.19	9166.00
21.	Sikkim	3175.35	516.00
22.	Tamil Nadu	6356.07	0.00
23.	Telangana	9973.28	2517.00
24.	Tripura	2952.63	201.74
25.	Uttar Pradesh	2760.71	927.426
26.	Uttarakhand	428.37	0.00
27.	West Bengal	12127.17	4041.14
	TOTAL	266140.83	79969.546

* Upto the year 2019-20 funds for EMRS was also released under Article 275(1).

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